

From,

Atul Srivastava, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

Dr. Alok Saxena,
Additional Director,
Indira Gandhi National Forest Academy,
Government of India,
Ministry of Environment & Forest Climate Change,
P.O. New Forest,
Dehradun-248006.

No. 479 /Admin. (Services)/2016 Dated: Allahabad: September 08, 2016

Subject: Regarding Nomination for "Sensitization Programme on Forest & Environment Issues" from 02.11.2016 to 04.11.2016 at Indira Gandhi National Forest Academy, Dehradun.

Sir,

With reference to your letter no. 731/ NFA-2015/ HJT (2016) dated 14.07.2016, I am directed to say that the Court has been pleased to nominate Sri Sanjay Kumar Pachori, District & Sessions Judge, Chitrakoot and Sri Anoop Kumar Goel, Officer-on-Special Duty (Judicial) (Enquiry), High Court of Judicature at Allahabad for Sensitization Programme on Forest & Environment Issues to be held from 02.11.2016 to 04.11.2016 at Indira Gandhi National Forest Academy, Dehradun.

I am, therefore, to request you kindly to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 479 (i)/Admin (Services)/2016 dated: September 08, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Sanjay Kumar Pachori, District & Sessions Judge, Chitrakoot & Sri Anoop Kumar Goel, Officer-on-Special Duty (Judicial) (Enquiry), High Court of Judicature at Allahabad with the request to provide address, telephone no., Fax number, e-mail ID to Dr. Alok Saxena, Additional Director, Indira Gandhi National Forest Academy, Dehradun (hjtignfa@gmail.com) and to participate in the aforesaid programme under intimation to the Court.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)